

ITEM NO.804

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 785/2011

SHRI KRISHAN

Appellant(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

Date : 29/05/2015 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE UDAY UMESH LALIT
(VACATION BENCH)

For Appellant(s) Mr. Sudarshan Rajan, Adv. (Mentioned by)

For Respondent(s)

UPON being mentioned by counsel the Court made the following
O R D E R

As requested by the learned counsel for the appellant,
this matter be deleted from the summer vacation list.

(Jayant Kumar Arora)
Sr. P.A.

(Suman Jain)
Court Master